

**National Company Law Tribunal
Allahabad Bench**

C P No. (IB) 110/ALD/2017, C A No.

100/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.05.2018

NAME OF THE COMPANY: Shree Bhawani Paper Mills Limited

SECTION OF THE COMPANIES ACT/I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Juhi Matani	Advocate	Applicant	<i>Juhi</i>
2.	Amrit Verma	Advocate	State	}
3.	Dr. Y. K. Srivastava	"	State	
4.	Vinod K...			

CP NO. (IB) 110/ALD/2017, CA NO. 100/2018

Parties are represented by their respective counsels. List the matter on 24th May, 2018.

Dated:07.05.2018

— Sd —

**SAROJ RAJWANE,
MEMBER (T)**

— Sd —

**V.P. SINGH,
MEMBER (J)**